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**HIGH COURT OF JUDICATURE FOR RAJASTHAN AT  
JODHPUR**

S.B. Criminal Misc(Pet.) No. 825/2021

Prakash Tejnath Jha S/o Shri Tejnath Jha, Aged About 68 Years,  
By Caste Brahmin, R/o 201, Abhishek, New Link Road, Andheri  
(West), Mumbai, Maharastra - 400053

----Petitioner

Versus

1. State Of Rajasthan, Through P.p.
2. Devaram Meghwal S/o Shri Prema Ram Meghwal, Aged About 37 Years, By Caste Meghwal, R/o Village Sarencha, Near Bus Stand, Tehsil Luni, District Jodhpur.

----Respondents

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For Petitioner(s)	:	Mr. Nishant Bora with Mr. Pallav Sharma
For Respondent(s)	:	Mr. Mahipal Bishnoi, PP.

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**HON'BLE MR. JUSTICE MANOJ KUMAR GARG**

**Order**

**15/02/2021**

Heard.

Issue notice. Learned Public Prosecutor accepts notices on behalf of respondent No.1-State. Issue notice to the respondent No.2 only. Rule is made returnable within six weeks.

Heard on the stay application.

In the meanwhile and till next date of hearing, no coercive action shall be taken against the petitioner in pursuance of FIR No.06/2021, PS Luni, District Jodhpur City West for offences under Sections 3(1)(R)(S)(U) of SC/ST Act and Section 67 of I.T. Act.

**(MANOJ KUMAR GARG),J**

81-Ishan/-